

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

**CONTEMPT PETITION NO.170/00015/2019
IN
O.A. NO. 170/00879/2017**

DATED THIS THE 13TH DAY OF JUNE, 2019

**HON'BLE DR.K.B. SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

T.C. Gupta,
S/o Shri Gyam Chand,
Aged about 64 years,
R/o. S-77, Golden Enclave,
Old Airport Road,
Bangalore-560 017.
Retired as Joint Commissioner of Income Tax,
Bangalore.

...Petitioner

(Party in person)

Vs.

1.Ms. Preeti Sudan,
Secretary,
Ministry of Health and Family Welfare,
Government of India,
New Delhi-110011.

2.Dr. C.S. Kishore Kumar,
Addl. Director,
CGHS, Kendriya Sadan,
Koramangala,
Bangalore-560 034.Respondents.

(By Standing Counsel Shri Gajendra Vasu, for Respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Learned counsel for the respondents submits that the order dated 17.07.2018 in OA.No.879/2017 has been complied with.

2. Therefore Contempt Petition is dismissed. Notice discharged. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

Vmr

Annexures referred to by the Petitioner in CP No.170/00015/2019

NO.15/2019/CAT//BANGALORE

1. Annexure C-1 : Copy of the order dated 17.7.2018.
2. Annexure C-2 : Copy of representation dated 22.11.2018.
